GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2049 TO BE ANSWERED ON DECEMBER 11, 2025

CONSTRUCTION OF HOUSES UNDER PMAY-U IN MAHARASHTRA

NO. 2049. SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses approved, constructed and allotted so far under Pradhan Mantri Awas Yojana Urban (PMAY-U) in Bhiwandi-Nizampur Municipal Corporation area of Maharashtra;
- (b) the reasons for delays in the construction of houses under PMAY-U in Bhiwandi along with the new timeline set for completion; and
- (c) whether any In-Situ Slum redevelopment projects in slum areas of Bhiwandi have been approved by the Government and if so, the details thereof along with the progress made in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years.

PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf

PMAY-U & PMAY-U 2.0 are demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses to the eligible beneficiaries are done by States/Union Territories (UTs).

Based on the project proposal submitted by States/UTs, a total of 122.06 lakh houses including 10.43 lakh under PMAY-U 2.0, have been sanctioned since inception of the scheme by the Ministry. Out of which 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country, as on 24.11.2025. A total of 11,670 houses have been sanctioned in Bhiwandi Nizampur City, Maharashtra under PMAY-U and PMAY-U 2.0, of which, 11,351 have been grounded, 9,249 have been completed, and 8,861 have been handed over to beneficiaries so far.

There is no project sanctioned under In-Situ Slum Redevelopment (ISSR) vertical under PMAY(U) scheme in Bhiwandi City.
